

**IN THE INCOME TAX APPELLATE TRIBUNAL DELHI**

**(DELHI BENCH 'H' : NEW DELHI)**

**BEFORE DR. B.R.R. KUMAR, ACCOUNTANT MEMBER  
AND**

**SH. ANUBHAV SHARMA, JUDICIAL MEMBER**

ITA No.1734/Del/2020  
(Assessment Year : 2016-17)

Tata Steel BSL Ltd. Ground Floor, Mira Corporate Suites, Plot Nos. 1 and 2, Ishwar Nagar, Madhura Road, New Delhi-110 065 PAN : AAACB1247M	Vs.	DCIT, Central Circle-3, New Delhi
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Assessee by	CA Shwini Kumar and CA Rahul Chaurasia
Revenue by	Shri M. Baranwal, Sr. DR

Date of hearing:	21.07.2022
Date of Pronouncement:	29 <sup>th</sup> .07.2022

**ORDER**

**PER ANUBHAV SHARMA, JM:**

The assessee has filed the appeal against order dated 07.08.2020 of Ld. CIT(A)-23, New Delhi whereby the appeal of the assessee was dismissed.

2. As a matter was called for hearing on 21.07.2022, Ld. Counsel for the assessee stated at Bar that he has instructions to withdraw the appeal and endorsement in that regard was also made by him on the Form 36.

3. In the light of aforesaid, the appeal is stand dismissed withdrawn.

**Order pronounced in the open court on 29<sup>th</sup> July, 2022.**

**Sd/-**  
**(DR. B.R.R.KUMAR)**  
**ACCOUNTANT MEMBER**

**Sd/-**  
**(ANUBHAV SHARMA)**  
**JUDICIAL MEMBER**

*Date:- 29<sup>th</sup> .07.2022*

**\*Binita, SR.P.S\***

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1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT, NEW DELHI